

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 126
(IB-41//ND/2020)

IN THE MATTER OF:

CASA2 Stays Private Limited ... Applicant/Petitioner

Vs

Zexus Air Services Private Limited ... Respondent

Order under Section 9 of IBC.

Order delivered on 15.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

For the ITD :

For the ROC :

ORDER

On 27.02.2020, none appeared for the applicant. Today also none appears for the applicant. In the interest of Justice, matter adjourned to 11.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

